CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH: NEW DELHI

CP NO.228/2016 OA No. 2809/2008

New Delhi this the 21st day of January, 2019

HON'BLE MS. NITA CHOWDHURY, MEMBER (A) HON'BLE MR. S.N. TERDAL, MEMBER (J)

- 1. Shri Pankaj Kumar,
 Sub Inspector (Ex.) in Delhi Police,
 PIS No. 16050035
 SSC Exam Roll No. 1215130
 S/o Late Kailash Prasad,
 R/o D-13, Subhash Park,
 Uttam Nagar, New Delhi-110059
- 2. Shri Prashant Anand,
 Sub Inspector (Ex.) in Delhi Police,
 PIS No. 16050041
 SSC Exam Roll No. 1229019
 S/o Sh. Subodh Kumar Sah,
 R/o Quarter No.4-M, 3rd Floor,
 Police Colony, Model Town-II,
 New Delhi-110009
- 3. Sh. Manish Kumar,
 Sub Inspector (Ex.) in Delhi Police,
 PIS No. 16050034
 SSC Exam Roll No. 1214503
 S/o Shri Ramashish Prasad Singh,
 R/o 7-D, Police Colony, Model Town-II,
 New Delhi-110009
- 4. Shri Alok Kumar, SSC Exam Roll No. 1214502 S/o Sh. Lagan Deo Rai, R/o Aziz Road, Gorai Math, Mithapur, Patna, Bihar

- Petitioners

(By Advocate: Mr. Rajesh Kumar for Mr. Dheeraj Kumar)

VERSUS

Union of India, Through

- Sh. Rajiv Mehrishi,
 The Secretary,
 Ministry of Home Affairs,
 North Block, New Delhi
- 2. Sh. Alok Verma, The Commissioner of Police, PHQ, IP Estate, New Delhi
- 3. Sh. Ahim Khurana, Staff Selection Commission, Through its Chairman, CGO Complex, Lodhi Road, New Delhi-110003
- Sh. Sanjay Kothari,
 Department of Personnel and Training,
 Ministry of Personnel Public Grievances and Pension
 Through its Secretary,
 North Block, New Delhi
 Respondents

(By Advocate: Mr. SM Arif)

ORDER (Oral)

By Ms. Nita Chowdhury:

After filing of the CP, in OA No. 2809/2008, the respondents had filed the RA against the decision passed in the said OA. The said RA was allowed and the same is not disputed by the applicant. Hence, the CP is closed. Notices are discharged.

(S.N. Terdal) Member (J) (Nita Chowdhury) Member (A)

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